- (b) if so, the facts thereof and the reaction of the Government thereto; and
- (c) the steps proposed to be taken in this regard?

 THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) Yes, Sir.
- (b) and (c). No scientific estimate has been made in regard to the existing housing shortage in Delhi. However, according to one estimate made by National Institute of Urban Affairs for 1991, the housing shortage in Delhi was estimated to be of the order of 2.39 lakh dwelling units. In so far as DDA is concerned, it has allotted approximately 2.55 lakh flats under various housing schemes launched by it from time to time. At present there is a backlog of 63,394 registrants who are yet to be allotted flats. The details in this regard are as under:-

Scheme	No. of waiting registrants
(i) New Pattern Residential Scheme 1979	31,204
(ii) Ambedkar Awas Yojana 1989 (iii) Janta Housing	. 12,190
Residential Scheme 1996	20,000
Total	63,394

DDA plans to allot flats to wait listed registrants under New pattern Residential Scheme 1979 and Ambedkar Awas Yajona 1989 in the next two years subject to availability of land, infrastructure and civic amenities. Under the Janta Housing Registration Scheme 1996, 4,000 flats are to be offered in the current year, 6000 flats are to be allotted in next two to three years and remaining 10,000 falts will be allotted from 1998 onwards.

DDA also plans to allot 400 plots in Dwarka and Narela to the Cooperative Group Housing Societies for the construction of 33,000 dwelling units. In addition, about 15,000 wait listed registrants under Rohini Residential Scheme are also expected to be alotted plots by the end of 1998.

Space Technology

- 2328. SHRI SRIBALLAV PANIGRAHI : Will the PRIME MINISTER be pleased to state:
- (a) the areas where indigenisation has been achieved in different fields of space technology;
- (b) the percentage of import component in cae of satellities and launch vehicles and the areas where the import restriction are levied; and

(c) the steps Government propose to take to establish linkage with the industries?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH): (a) Substantial indigenisation has been achieved in all areas of space science, technology and applications including design, development, fabrication and testing of satellites, launch vehicles, associated ground systems as well as in space applications.

(b) Components and materials imported are about 50 per cent for satellities and 25 percent for launch vehicles, in terms of the total value.

Areas where there are import restrictions relate to certain special meterials, chemicals, certain special quality electronic components and test equipment which are considered to be of "dual use".

(c) Government has, since the inception of the space programme, established and promoted a strong linkage with the Indian industries through technology transfer, provision of technology consultancy and placement of contracts for production and supply of components, systems and services to meet the needs of the space programme on a continuous basis. More than 500 large, medium and small scale industries, both in public and private sectors, are participating in the space programme.

Marriages Under Duress

- 2329. SHRI JAGAT VIR SINGH DRONA: Will the PRIME MINISTER be pleased to state:
- (a) whether the Government have received any complaint that the foreign mercenaries are performing marriages under duress in militancy hit Doda district of Jammu and Kashmir; and
- (b) if so, the actions taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): (a) and (b). The Government of Jammu and Kashmir have informed that no specific instances of this nature have come to notice.

Drought Proofing Plan

- 2330. SHRI SARAT PATTANAYAK: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:
- (a) the financial assistance provided to States under Medium Term Drought Proofing Plan during 1995-96, State-wise:

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